

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 601 of 2020

IN THE MATTER OF:

Gujarat Urja Vikas Nigam Ltd.

....Appellant

Vs.

Yes Bank Ltd. & Anr.

....Respondents

Present:

For Appellant: Ms. Ranjitha Ramachandran, Ms. Anushree Bardhan and Ms. Amruta, Advocates

For Respondents: Mr. S. Niranjan Reddy, Sr. Advocate with Mr. Ashish, Mr. Anirudh Reddy for Yes Bank Mr. Anush Raajan and Mr. Aviral Dhirendra, Advocates for R-1.

Mr. Ameya Gokhale, Mr. Vaijayant Paliwal and Ms. Radhika Indapurkar, Advocates for R-2.

ORDER
(Virtual Mode)

07.10.2020: Heard the Learned Counsels for the parties.

Learned Counsel for the 2nd Respondent stated at bar that they are supporting Respondent No.1. Parties may file written submissions within a week, not more than 3 pages along with relevant citations and they may also exchange the copies of written submissions.

Reserved for Judgment.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical))